

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General Camp at Jammu)

ORDER

No:- 844 of 2023/RG

Dated:04.08.2023

Consequent upon the recommendations of the Hon'ble Committee for Appointment and Promotion of the Officers/Officials of the High Court Staff, duly approved by the Hon'ble Chief Justice, the following promotions are hereby made in the cadre of Personal Staff:

1. S/Shri Madan Lal Verma, Mohd. Altaf Nima, Muzamil Qadir, Pawan Chopra and Naresh Kumar, Private Secretaries are temporarily promoted as Secretaries in the Pay Level-11 (67700-208700) against the 05 newly created posts of Secretaries.

However the promotions of S/Shri Muzamil Qadir and Pawan Chopra shall remain subject to outcome of Writ Petition (SWP) No. 2755/2015 titled Aijaz Ahmad Darzi and Anr. Vs High Court of J&K and others.

2. S/Shri Vikas Kumar, Ms. Babli Devi, Umar Javied, Pawan Kumar Sharma and Surinder Kumar, Readers are temporarily promoted as Bench Secretaries in the pay Level-11 (67700-208700) against the 05 newly created posts of Bench Secretaries.

3. Shri Manzoor-ul-Hassan, Senior Scale Stenographer is temporarily promoted as Private Secretary in the pay Level-08 (47600-151100) against the available vacancy of Private Secretary.

4. S/Shri Ram Murti, Muneesh Sharma, Vijay Kumar, Rakesh Kumar, Ms. Sakeena Molvi, Ms. Shaista Rashid Shah, Asif Gul, Raj Kumar, Surinder Kumar and Mohd. Yasian Dar, Senior Scale Stenographers are temporarily promoted as Private Secretaries in the pay Level-08 (47600-151100) against the 10 newly created posts of Private Secretaries.


5. S/Shri Shammi Kumar, Ms. Renu Bala, Shameem Hamid Mir, Shamim A Dar, Tahir Manzoor, Senior Scale Stenographers are temporarily promoted as Private Secretaries in the pay Level-08 (47600-151100) against the vacancies caused due to the promotion of 05 Private Secretaries as Secretaries.

However, the promotion of Shri Tahir Manzoor is made in relaxation of the prescribed experience.

Note:-

All promoted officers/officials shall continue to work at their present place of postings till further orders.

By Order.


4/8/23


**(Shahzad Azeem)
Registrar General**

Dated: 04-08-2023

No:34128-81/RG

Copy of the above forwarded to the:

- i. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
- ii. Secretary to Hon'ble Mr/Mrs. Justice _____
..... for information of their Lordships.
- iii. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar,
- iv. Director, J&K Judicial Academy, Srinagar,
- v. Registrar Computers, High Court of J&K and Ladakh, Srinagar,
- vi. Registrar Rules, High Court of J&K and Ladakh, Srinagar
- vii. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar,
- viii. Registrar Administration/Recruitment/Management,
- ix. Director Finance, High Court of J&K and Ladakh, Srinagar
..... for information and necessary action.
- x. CPC, e-Courts, High Court of J&K and Ladakh, Srinagar with the request to get the same uploaded on the official website of the High Court.
- xi. Concerned Officers for information and necessary compliance.
- xii. Accounts Officer, High Court of J&K and Ladakh, Jammu/Srinagar.
- xiii. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for keeping the record of the same.
- xiv. Order File.


4/8/23.
Registrar General